

Sl. No.	State	2014-15	2015-16	2016-17	2017-18
10.	Punjab	75.00	300.00	2877.68	796.33
11.	Rajasthan	90.97	155.11	0.00	0.00
12.	Tamil Nadu	914.55	936.89	2303.76	651.70
13.	Telangana	200.00	1390.08	1716.71	3853.71
14.	Uttarakhand	385.42	408.67	346.80	860.11
15.	West Bengal	2578.38	2465.86	2441.93	2042.30
16.	DBT*	-	69.62	133.97	148.74
TOTAL		21175.81	22919.00	27338.35	38000.00

* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra and Nagar Haveli and 1 District of Jharkhand.

Credit of food subsidy under DBT Scheme in Puducherry

2803. SHRI TIRUCHI SIVA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether food subsidy is directly being credited to all the eligible accounts under the Direct Benefit Transfer Scheme in Puducherry;
- (b) if so, the details of the number of beneficiaries of the scheme; and
- (c) whether the beneficiaries have a grievance redressal mechanism available and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Under National Food Security Act, 2013, 634390 beneficiaries in the Union Territory of Puducherry are entitled to avail cash subsidy in their bank accounts directly through Direct Benefit Transfer (DBT) Scheme. Cash subsidy was credited in the bank accounts of 614222 beneficiaries in July, 2018.

- (c) The Grievance Redressal Mechanism for the DBT Scheme in Puducherry includes the online portal of Rajnivas - Lt. Governor's Petition Monitoring System (LGPMS). In addition, District Grievance Redressal Officers have also been appointed for grievance redressal.